

SPECIAL BENCH  
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/80(KB)2023  
COMP.APPL/91(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	MUKLESH KUMAR VS SAI BABA MINING & CRUSHING PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Mr. Ramesh Chandra Prusti, Adv. ] For the Operational Creditor  
Mr. Sanjib Das, Adv. ]  
Ms. Alisha Kar, Adv. ]

**ORDER**

1. Ld. Counsel for the Operational Creditor present.
2. Registry is directed to issue notice to the Respondents by way of speed post and by email and place tracking information on record.
3. In the mean time, e-filing be completed. List the matter on **11.10.2023**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)